NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 16/241-242/CLB/MB/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>05.07.2017</u>

Name of the Company:

Sangeeta Maheshwari

Premsagar Agricultural Pvt. Ltd. & Ors.

Section of the Companies Act:

Sections 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Roushesh Sanjanueala Sr. Advocate Respondents 1

2. Sandeep Singly

3. Pranjal Buch tor Singli E Co. Advocate

4 KAMAL AGRAVAL

FCA- AR

ORDER

Learned FCA Mr. Kamal Agrawal present for Petitioner. Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Pranjal Buch present for Respondents.

Heard arguments of Learned FCA for petitioner. compilation of judgments filed.

For arguments of Learned Counsel for Respondent, list the matter on 31.07.2017.

MEMBER JUDICIAL

Dated this the 5th day of July, 2017.